

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1282
TO BE ANSWERED ON 09.02.2024

SCHEMES FOR WOMEN EMPOWERMENT

1282. SHRI SAUMITRA KHAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of schemes being implemented by the Government during the last five years;
- (b) the number of beneficiaries under the said schemes in Bishnupur Parliamentary Constituency during the said period;
- (c) the quantum of funds allocated and utilized under the said schemes in the above said Parliamentary Constituency through any source during the said period, year-wise and scheme-wise;
- (d) whether the Government is running any programme for women empowerment; and
- (e) if so, the details thereof with regard to the above Parliamentary Constituency?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): For better implementation and efficient monitoring, all Centrally Sponsored Schemes of the Ministry being implemented in the country for the welfare of women and children, including in Bishnupur Parliamentary Constituency, have been clubbed into three verticals, viz. (1) Mission Shakti, for safety, protection and empowerment of women; (2) Saksham Anganwadi & Poshan 2.0 for improving nutrition indicators in the country; and (3) Mission Vatsalya, for protection and welfare of children. The details of the schemes are as under:

(i) Mission Shakti: The 'Mission Shakti' aims at strengthening interventions for women safety, security and empowerment. It seeks to realise the Government's commitment for "women-led development" by addressing issues affecting women on a life-cycle continuum basis and by making them equal partners in nation-building through convergence and citizen-ownership. It seeks to focus on proposing strategies for improving convergence across Ministries/ Departments and at different levels of governance. It also seeks to promote greater participation and support of Panchayats and other local level governance bodies, apart from strengthening digital infrastructure support, last mile tracking and Jan Sahabhagita.

Mission Shakti comprises of two sub-schemes 'Sambal' and 'Samarthya' for safety and security of women and empowerment of women respectively. The existing schemes of One Stop Centres (OSCs), Women Helplines (181-WHL) and Beti Bachao Beti Padhao (BBBP) have been made part of Sambal sub- scheme; while the existing

schemes of Pradhan Mantri Matru Vandana Yojana (PMMVY), Ujjwala, Swadhar Greh (renamed as Shakti Sadan) and Working Women Hostel (renamed as Sakhi Niwas), National Creche Scheme (renamed as Palna) have been subsumed in 'Samarthya' and a new component of Gap Funding for Economic Empowerment i.e. Hub for Empowerment of Women (HEW) has been added in the Samarthya Scheme with the aim to facilitate inter-sectoral convergence of schemes and programs meant for women at the Central, State/ UT and District levels for creating an environment in which women are able to realize their full potential. The support under the HEW provides for guiding, linking and hand holding women to various institutional and schematic set ups for their empowerment and development including access to healthcare, quality education, career and vocational counseling/ training, financial inclusion, entrepreneurship, backward and forward linkages, health and safety for workers, social security and digital literacy at districts/ Blocks/ Gram Panchayats level across the country.

The components of Beti Bachao Beti Padhao (BBBP) and Women Helpline (WHL-181) of **Sambal** and Palna, Sakhi Niwas and Hub for Empowerment of Women (HEW) of **Samarthya**, sub-schemes of 'Mission Shakti are not implemented by the State of West Bengal. Hence, these schemes are not implemented in Bishnupur Parliamentary Constituency.

(ii) Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0): Under this programme, Anganwadi Services Scheme, POSHAN Abhiyaan and Scheme for Adolescent Girls has been reorganized into 3 primary verticals: (i) Nutrition Support for children below the age of 6 years, Pregnant Women, Lactating Mothers and Adolescent Girls (14 -18 years); (ii) Early Childhood Care and Education [3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadis.

(iii) Mission Vatsalya: Mission Vatsalya has subsumed Integrated Child Protection Scheme(ICPS) for better outreach and protection for children in need and care in a mission mode with the objective to: (i)Support and sustain Children in difficult circumstances (ii) Develop context-based solutions for holistic development of children from varied backgrounds (iii) Provide scope for green field projects for encouraging innovative solutions (iv) Cement convergent action by gap funding, if required.

The details of number of beneficiaries covered under the schemes of the Ministry in the aforesaid Parliamentary Constituency during the last five years is at **Annexure-I**.

All the funds are released to the States/ UTs. The funds of Rs. 445.35 crore, Rs. 7.20 crore and Rs. 5.50 crore for PMMVY, Shakti Sadan and OSCs respectively, have been released to the State of West Bengal including Bishnupur Parliamentary Constituency.

Funds for OSCs were released directly to the districts till FY 2021-22. Rs. 28.41 lakhs to Bankura district and Rs. 28.41 lakhs to Purba Bardhaman district were released of Bishnupur Parliamentary Constituency.

Annexure-I

Annexure referred to in the reply to part (a) to (e) of the Lok Sabha Un-starred Question No. 1282 for answer on 09.02.2024 regarding "Schemes for Women Empowerment"

Number of beneficiaries covered under the Schemes in the Bishnupur Parliament Constituency

1. Saksham Anganwadi and POSHAN 2.0 (under Mission POSHAN 2.0)

Parliamentary Constituency*	Districts	No. of Beneficiaries (till 05.02.2024)				
		Children (0 - 6m)	Children (6m - 3y)	Children (3y - 6y)	Pregnant women	Lactating mothers
Bishnupur	Bankura	16787	119356	141779	22135	18802
	Purba Bardhaman	20914	155378	190329	24467	21070

2. Pradhan Mantri Matru Vandana Yojana (PMMVY) under Mission Shakti

Parliamentary Constituency*	Districts	No. of Beneficiaries (till 31.10.2023)
Bishnupur	Bankura	84908
	Purba Bardhaman	105549

*Information on mapping of districts to Parliamentary Constituency has been obtained from the website of Ministry of Panchayati Raj, Gol
